

By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 3514 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To,
Smti S.P. Khaund
District & Sessions Judge
Dibrugarh.

Dated Guwahati, the 27th June, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. DJD/3307/19 dated 21.06.2019.

Madam,

With reference to the above, I am directed to inform you that, you are granted permission to avail Home LTC for the block period of 2018-2019, for your journey to your home town Guwahati w.e.f. 05.07.2019 to 09.07.2019 along with your mother, husband and daughter, by the shortest possible route, as per existing Rules.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/3515-3517 /A dated 27/6/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-
27/6/19

JT. REGISTRAR (VIGILANCE)

sd/-